

CJM RURAL COURT, BENGALURU
In the Court of B CHENNAPPA
II ADDL. CHIEF JUDICIAL MAGISTRATE
Cause List Dated 15-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<i>Morning Session</i>			
<u>NBW TO ACCUSED</u>			
1) C.C.	1600/2012		APP
2) C.C.	484/2014		Govindaiah and others
3) C.C.	2707/2015		
4) C.C.	3122/2015		
5) C.C.	7383/2015		
6) C.C.	7668/2015		
7) C.C.	1083/2016		PUBLIC PROSECUTOR
8) C.C.	1988/2016		APP
<u>STEPS</u>			
9) C.C.	5786/2016		
10) C.C.	5158/2016		J.Ravikumar
<u>NBW TO ACCUSED</u>			
11) C.C.	6131/2016		
12) C.C.	1503/2017		
13) C.C.	8357/2018		PUBLIC PROSECUTOR
14) C.C.	7585/2019		s
<u>STEPS</u>			
15) C.C.	11673/2019		s
<u>NBW TO ACCUSED</u>			
16) C.C.	4480/2020		app
17) C.C.	110/2021		app
<u>CALL ON</u>			
18) C.C.	6089/2019		
19) P.C.R.	296/2020		Rasheed Khan
<u>SUMMONS</u>			
20) C.C.	4689/2020		app
21) C.C.	4695/2020		app
22) C.C.	7880/2020		app
23) C.C.	7906/2020		app
24) C.C.	10044/2020		D.SOWBHAGYA
25) C.C.	122/2021		app
26) C.C.	123/2021		app

15-4-21 - Afternoon Session

27) C.C.	206/2021	AR
NOTICE		
28) CrI.Misc.	200/2021	Amitha.B.S
EVIDENCE		
29) C.C.	2363/2011	SR.APP
30) C.C.	7810/2016	APP
31) C.C.	7927/2016	APP
32) C.C.	4529/2017	
33) C.C.	6502/2017	
34) C.C.	667/2019	
35) C.C.	6088/2019	
36) C.C.	7735/2019	s
ARGUMENTS		
37) C.C.	7937/2016	APP
38) C.C.	2978/2018	
FRAMING OF CHARGE OR PLEA		
39) C.C.	9402/2017	
40) C.C.	10440/2019	s
EVIDENCE		
41) C.C.	474/2014	
42) C.C.	6256/2015	PUBLIC PROSECUTOR
43) C.C.	7364/2015	PUBLIC PROSECUTOR
44) C.C.	6124/2016	APP
45) C.C.	6591/2016	APP
46) C.C.	954/2017	APP
47) C.C.	3593/2018	
48) C.C.	3595/2018	
49) C.C.	2264/2019	
50) C.C.	6090/2019	
51) CrI.Misc.	100/2020	s
52) CrI.Misc.	443/2020	BHN
CUSTODY MATTERS		
53) C.C.	4484/2014	
54) C.C.	3353/2018	
55) C.C.	551/2020	s
56) C.C.	5550/2020	app